To be published in the Gazette of India Extraordinary Part-I, Section -1

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Public Notice No.42/2015-2020 New Delhi, Dated 8th December, 2021

Subject: Enlistment of Agencies under Appendix 2E of FTP, 2015-20 authorized to issue Certificate of Origin (Non-Preferential) – reg.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby authorizes the following agencies to issue Certificate of Origin (Non Preferential):

i. Powerloom Development & Export Promotion Council (PDEXCIL) CG-2, Ground Floor, Gundecha Onclave, Kherani Road, Saki Naka Andheri(E), Mumbai, Maharashtra

Phone: 022 -28502050, 28502060

Fax: 022 -28504146

E-mail: pdexcilmumbai@gmail.com

Website: www.pdexcil.org

ii. Vadodara Chamber of Commerce & Industry (VCCI)73, G.I.D.C. Makarpura, Vadodara, Gujarat

Phone: 0265 – 2642291, 2636969

Fax: 0265 - 2638050

E-mail: <u>vcci@vccivadodara.org</u>
Website: <u>www.vccivadodara.org</u>

2. Accordingly, names of the above agencies are added as under in Appendix 2E [List of Agencies Authorized to issue Certificate of Origin (Non-Preferential)] to Appendices & Aayat Niryat Forms of FTP (2015-2020):

Name of the Agency					State	Serial No.
Powerloom Council (PDE	Development XCIL)	&	Export	Promotion	Maharashtra	34
Vadodara Chamber of Commerce & Industry (VCCI)					Gujarat	17

3. Effect of this Public Notice:

Two new agencies are enlisted under Appendix 2E of FTP, 2015-2020 for issuing Certificate of Origin (Non-Preferential).

(Amit Yaday)

Director General of Foreign Trade & Ex-officio Addl. Secretary to the GoI

Email: dgft@nic.in

[Issued from F. No. 01/93/180/54/AM-21/PC.II(B)/E- 26229]